

since loans were given by the Commercial and Cooperative Banks, and the subsidy was provided by the State Government of Rajasthan.

(b) The question does not arise.

#### Raw deal for Policy Holders

1503. DR. V. P. DUTT:

SHRI NARASINGHA  
PRASAD NANDA:

SHRIMATI SAROJ  
KHAPARDE:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to an article published in the Times of India of the 29th October, 1978 under the caption "Raw deal for Policy Holders; and

(b) if so, what steps Government have taken or propose to take to improve the working of the Life Insurance Corporation of India?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

(b) The article is based on a note prepared by Prof. Manubhai Shah for and on behalf of the Consumer Education and Research Centre, Ahmedabad. Government have asked the LIC to examine the note.

#### Import of gold

1504. SHRI MULKA GOVINDA REDDY: Will the Minister of FINANCE be pleased to state:

(a) the quantity and value of gold imported so far; and

(b) whether the gold imports had any impact on the prices of gold in the country in recent months?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) There has been no import of gold on commercial basis so far. In view of the above, the question of \*n, innart on nrices of gold in India

on account of gold imports does not arise.

#### Cabinet Sub-Committee »n bonus, wages and dearness allowance to the Central Government Employees

1505. SHRI YOGENDRA SHARMA:

SHRIMATI AMARJIT KAUR:

SHRI BHUPESH GUPTA;

SHRI BIR CHANDRA DEB  
BURMAN:

SHRI JAGJIT SINGH

ANAND:

Will the Minister of FINANCE be pleased to state-

(a) whether Government have appointed a Cabinet Sub-Committee to look into the question of bonus, wages and dearness allowance to the Central Government employees including Railwaymen and Posts and Telegraphs employees; and

(b) if so, what are the details in this regard an^ by when the Cabinet Sub-Committee has been asked to submit its report?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) The Government have appointed a Group of Ministers to consider the Recommendations made by the Study Group on Wages, Incomes and Prices, which include the question of bonus wages and dearness allowance to the Central Government employees. The Ministers constituting the Group are:

1506. [Transferred to the 21st December, 1978].

(1) Finance Minister,

(2) Industries Minister,

(3) Labour Minister, and

(4) Minister of Petroleum, Chemicals and Fertilisers.

It is difficult to indicate at this stage as to when the Group of Ministers would be able to finalise their recommendations.

1506. [Transferred to the 21st December, 1978].